CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 15.01.2014

CP No. 56/2013 (OA No. 803/2012)

Mr. Anupam Agarwal, counsel for petitioner.

Mr. Mukesh Agarwal, counsel for respondent no. 1.

Mr. Neeraj Batra, counsel for respondent no. 2.

Learned counsel for respondents submitted that the order in question has been complied with.

Learned counsel for the petitioner wants to withdraw the present Contempt Petition.

Having considered the submissions made on behalf of the parties, we are of the opinion that the order in question has been complied with. Therefore, the present Contempt Petition is dismissed. Notices issued earlier to the respondents are discharged.

(ANIL KUMAR)
ADMINISTRATIVE MEMBER

(DR. K.B. SURESH) JUDICIAL MEMBER

<u>Kumawat</u>